

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27910/2012

(From the judgement and order dated 22/03/2012 in CO No.602/2012 of The
HIGH COURT OF CALCUTTA)

AMALENDU KUMAR BERA & ORS.

Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and
prayer for interim relief and office report)

Date: 22/02/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)

Mr. Soumen Kumar Dutta, Adv.
Mr. B.P. Yadav, Adv.
Mr. Abhinav Singh, Adv.
Mrs Sarla Chandra, Adv.

For Respondent(s)

Mr. Joydeep Mazumdar, Adv.
Mr. Avijit Bhattacharjee, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter on 25th February, 2013.

(Sukhbir Paul Kaur)

(Indu Bala Kapur)

Court Master

Court Master

